

INSURANCE REGULATORY DEVELOPMENT AUTHORITY

13th November 2014

Subject: Minutes of the 28th Procurement Committee meeting held on 13th November 2014

Item: Approval to incur cost for providing hands on training to end user group in BAP.

Present:

- | | |
|---|-------------------|
| (i) Shri R.K. Nair, Member (F&I) | - Chairman |
| (ii) Shri M. Pulla Rao (Sr. JD-General) | - Member |
| (iii) Shri Lalit Kumar Chandel (FA) | - Member |
| (iv) Dr. Mamta Suri (Sr. JD- I&C) | - Member |
| (v) Shri M.S.Jayakumar (CAO) | - Member Convener |


User Department invited:

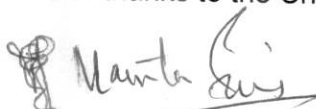
- (vi) Shri G. S. Krishnan (OSD-IT)

1. Chairman and Members of the committee were apprised by OSD (IT) on the status of BAP modules going live. The Committee was also apprised of the need for providing training to the end-users of BAP such as representatives of insurers / intermediary group as envisaged in the BAP agreement. Further, it was informed that the user departments of IRDA and the end-users have made a request at the time of UAT and technical go-live for providing training to all the end-users in order to ensure timely implementation of the project.
2. In the context of expenses, Members were apprised of the provisions of clauses 7.1.12 in the service agreement with L & T InfoTech which provides for the logistics and supportive arrangements to be borne by IRDA.
3. The Committee was informed about the modules which have gone live like TPAs & Investment, and which have brought about substantial improvements in the usage of the modules and regularity of reporting. Accordingly, the need for providing training to intermediary group was also discussed in the meeting.
4. After scrutiny of support papers and discussions in the course of the meeting, the committee advised as under:
 - a) There is an urgent need for end-user training so as to ensure timely submission/filing of returns by insurers/intermediaries as contemplated under the project.
 - b) Considering the total BAP project cost of about Rs 29 Crores, the training cost of Rs 18.50 lakhs is considered to be reasonable.
 - c) Insurance Institute of India may be advised to ensure proper arrangement in providing the requisite infrastructure for conduct of training in time bound manner.
 - d) Keep proper accounts of persons imparted with training and cost incurred.

The Committee after deliberations approved the recommendation to incur an approximate expenditure of Rs 18.50 lakhs towards providing end-user training under BAP.


The meeting ended with vote of thanks to the Chair.


CAO
Member-Convener


Sr J D (Inspection)
Member


Sr J D (Gen)
Member


FA
Member


Member (F & I)
Chairman